Annexure-7

Name of the corporate debtor: Sarv Awas Housing Bhiwadi Private Limited; Date of commencement of CIRP: 15.09.2022; List of creditors as on: 19.05.2023
In accordance with Section 25(2) (e), IBC,2016
List of operational creditors (Government dues)

T	C C	Depai	Sl. No. D
Total		Department Governmen	Sl. No. Details of Claimant
		vernment	
•	•	Date of receipt	Details of claim received
		Amount claimed	
		Amount of claim admitted	Details of claim admitted
		Nature of claim	
		Amount covered by security interest	
-	•	Amount covered by guarantee	
-		Whether related party?	
		% of voting of share in CoC, contingen if applicable t claim	
		Amount of contingen t claim	
-		any mutual dues, that may be set- off	Amount of
		Amount of claim not admitted	
		Amount of claim under verification	
		Remarks, if any	

